

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-105**  
IA-2089/2020  
In  
IB-1443(ND)/2019

**IN THE MATTER OF:**

M/s. Elite Steels Pvt. Ltd.

Vs.

M/s. Growthways Trading Pvt. Ltd.

...FINANCIAL CREDITOR

...CORPORATE DEBTOR

**SECTION**

U/s 7 IBC code 2016

**Order delivered on 29.01.2021**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant/FC :

For the Respondent/CD :

For the Intervener :

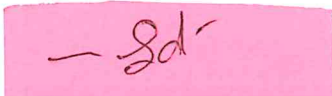
Adv Mr. Mohit Nandwani along with Mr. Sandeep Mehta & Mr. Vikrant Rawal, Suspended Board Adv. Mr. Deepak Anand and Adv. Mr. Vipul Agrawal on behalf of Income Tax Department

**ORDER**

**New IA-2089/2020**

The Proxy counsel representing the counsel on record for Resolution Professional is present. The Suspended Board of Directors along with counsel is present. They have filed a joint affidavit as per the direction given. Matter is posted for making final submissions.

List the matter on 11.02.2021.



**(NARENDER KUMAR BHOLA)**  
**MEMBER (TECHNICAL)**



**(CH. MOHD. SHARIEF TARIQ)**  
**MEMBER (JUDICIAL)**